

(b) and (c) Government of India is aware of the challenges in the water sector resulting from reducing per capita water availability due to population growth, increasing demand for water for various purposes, over-exploitation of water resources, particularly ground water resources and deterioration of water quality.

Several steps for augmentation, conservation and efficient management to ensure sustainability of water resources are undertaken by the respective State Governments. In order to supplement the efforts of the State Governments, Government of India provides technical and financial assistance to State Governments to encourage sustainable development and efficient management of water resources through various schemes and programmes. The Government of India has launched National Water Mission. The main objective of National Water Mission is “conservation of Water, minimizing wastage and ensuring its more equitable distribution both across and within States through integrated water resources development and management”.

Minor irrigation schemes

2775. DR. PRABHAKAR KORE: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government has introduced any minor irrigation schemes in drought prone districts/tribal areas of the country;

(b) if so, the details thereof;

(c) the details of such schemes implemented in the country during the last three years;

(d) how many farmers were benefited under the scheme during the said period; and

(e) the details along with the funds released for the projects, district-wise and State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) Yes, Sir. Government has introduced State Sector Scheme of Accelerated Irrigation Benefits Programme (AIBP) to provide funds for implementation of Surface Minor Irrigation Schemes (SMI) in drought prone districts/tribal areas of the country.

(b) The eligibility criteria for inclusion of SMI for assistance under the Programme are as follows:

Surface Minor Irrigation (SMI) schemes of Special Category States (North-Eastern States, Hilly States *i.e.* Himachal Pradesh, Jammu and Kashmir and

Uttarakhand and undivided Koraput Bolangir Kalahandi (KBK) districts of Orissa) are eligible for consideration for assistance under AIBP provided that:

1. Each individual scheme has irrigation potential of at least 20 hectares
OR
2. Group of schemes (within a radius of 5 km) has total ultimate irrigation potential of 50 ha AND
3. The proposed scheme has benefit-cost ratio greater than 1 AND
4. Development cost of the scheme per hectare is upto Rs. 2 lakh with the condition that wherever the estimated cost of the project is more than Rs. 1.50 lakh per hectare, the AIBP assistance would be limited to cost norm of Rs. 1.5 lakh per hectare only AND
5. Maximum time period within which they are to be completed is 2 years excluding the year of their inclusion under AIBP.

SMI schemes of non special category states (all other states not covered in special category states) are eligible for consideration for assistance under AIBP provided that

1. Each individual scheme has irrigation potential of more than 50 hectares
AND
2. Located in drought prone/tribal area (as decided in consultation with the Planning Commission) AND
3. Proposed scheme has benefit-cost ratio of greater than 1
4. Development cost of the scheme per hectare is upto Rs. 2 lakh with the condition that wherever the estimated cost of the project is more than Rs. 1.50 lakh per hectare, the AIBP assistance would be limited to cost norm of Rs. 1.5 lakh per hectare only AND
5. Maximum time period within which they are to be completed is 2 years excluding the year of their inclusion under AIBP.

SMI schemes included in the programme are eligible for 90% grant assistance of the cost of the scheme.

(c) State-wise details of Surface MI schemes completed under AIBP during the last three years are given in Statement-I (*See below*)

(d) State-wise details of farmers benefitted based on the information furnished by the State Governments under Minor Irrigation Schemes in DPAP/tribal areas under AIBP in the last three years are given in Statement-II (*See below*).

(e) The details of funds released to the State Governments for minor irrigation schemes under AIBP in the last three years are given in Statement-III (See below).

Statement-I

Details of MI schemes completed during last three years under AIBP

Sl. No.	State	No. of schemes completed			Total
		2009-10	2010-11	2011-12	
1.	Arunachal Pradesh	39	29	131	199
2.	Assam	39	43	-	33
3.	Manipur	24	1	50	75
4.	Meghalaya	22	45	44	111
5.	Mizoram	39	43	49	131
6.	Nagaland	166	177	96	439
7.	Sikkim	7	5	3	15
8.	Tripura	42	17	22	81
9.	Himachal Pradesh	0	0	-	36
10.	Jammu and Kashmir	0	1	2	3
11.	Orissa (KBK)	0	23	0	23
12.	Uttarakhand	0	187	0	187
13.	Andhra Pradesh	5	3	20	28
14.	Chhattisgarh	36	22	34	92
15.	Madhya Pradesh	21	58	55	134
16.	Maharashtra	26	14	12	52
17.	Bihar		60		60
18.	West Bengal	23	0	33	56
19.	Rajasthan		1		1
20.	Karnataka	0	33	70	103
21.	Jharkhand	0	0	131	131
TOTAL		489	762	752	1990

Statement-II

Details of state-wise farmers benefitted from minor irrigation schemes under AIBP during last three years

Sl. No.	State	No. of farmers benefitted			Total
		2009-10	2010-11	2011-12	
1.	Arunachal Pradesh	3000	4932	2250	10182
2.	Assam	13480	42532	4790	60802
3.	Manipur	375	33	161	569
4.	Meghalaya	1091	2473	1740	5304
5.	Mizoram	890	1120	1144	3154
6.	Nagaland	1368	486	378	2232
7.	Sikkim	91	157	96	344
8.	Tripura	1389	640	1294	3323
9.	Himachal Pradesh	0	0	3180	3180
10.	Jammu and Kashmir	0	300	600	900
11.	Orissa (KBK)	2412	3462	0	5874
12.	Uttarakhand	0	3787	0	3787
13.	Andhra Pradesh	2531	956	4581	8068
14.	*Chhattisgarh	7272	4731	25685	37688
15.	Madhya Pradesh	1553	6903	9933	18389
16.	Maharashtra	7226	4361	3403	14990
17.	Bihar	5258	17525	0	22783
18.	*West Bengal	13800	0	11410	25210
19.	*Rajasthan	0	112	0	112
20.	Karnataka	71	461	2050	2582
21.	Jharkhand	0	0	1782	1782
TOTAL		61807	94971	74477	231255

*For these States, considering the average size of land holding (reported by the States) of each Farmer and potential created from the schemes under AIBP as reported by the State Governments, the number of Farmers benefitted have been worked out.

Statement-III

Grant released to the states for minor irrigation schemes under AIBP during last three years

Sl. No.	State	2009-10	2010-11	2011-12	Total
1.	Arunachal Pradesh	30.780	48.6350	33.7883	113.203
2.	Assam	577.9694	356.9030	377.7456	1312.618
3.	Manipur	42.5403	40.5000	44.5500	127.590
4.	Meghalaya	22.5018	110.1951	81.3011	213.998
5.	Mizoram	36.4500	51.0921	42.1101	129.652
6.	Nagaland	57.2860	70.0000	72.6525	199.939
7.	Sikkim	2.6049	14.3639	33.7144	50.683
8.	Tripura	31.3488	0.0000	34.8751	66.224
9.	Himachal Pradesh	37.8195	32.4000	47.1152	117.335
10.	Jammu and Kashmir	158.0534	110.7215	163.4678	432.243
11.	Orissa (KBK)	40.5000	27.8538	0.000	68.354
12.	Uttarakhand	127.0063	160.0600	232.7513	519.818
13.	Andhra Pradesh	0.00	0.00	141.75	141.750
14.	Chhattisgarh	16.0383	131.7986	179.1856	327.023
15.	Madhya Pradesh	173.3724	202.5023	211.2880	587.163
16.	Maharashtra		256.1439	77.2109	333.355
17.	Bihar		32.3535	15.5303	47.884
18.	West Bengal	0.00	8.10	4.46	12.560
19.	Rajasthan	14.170	0.000	0.000	14.170
20.	Karnataka	48.5066	34.6388	59.1674	142.313
21.	Jharkhand		231.6474	224.4158	456.063
TOTAL		1416.9477	1919.9089	2077.0794	5413.9360

Depletion of ground water level

2776. SHRI N.K. SINGH: Will the Minister of WATER RESOURCES be pleased to state:

- (a) the details of depletion of ground water level in the country, State-wise;
- (b) the details of assistance provided to the States by the Central Government to check depletion during the last five years; and